

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 599 OF 2025

IN THE MATTER OF:

Netar Singh & Ors.

.....PETITIONER

VERSUS

State of Himachal Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 04.12.2025)

Netar Singh & Ors.

.....PETITIONER

VERSUS

- 1.** State of Himachal Pradesh
Through Principal Secretary, Environment, Forest and Climate Change,
Government of Himachal Pradesh,
Paryavaran Bhawan Near U.S. Club To High Ct,
Bemloi, Shimla, Himachal Pradesh 171001
Email: dest@hp.gov.in **RESPONDENT NO. 1**
- 2.** District Magistrate, Mandi
Deputy Commissioner Office Mandi, HP. 175001
Email: dm-mandi@nic.in/dc-man-hp@nic.in **RESPONDENT NO. 2**
- 3.** Himachal Pradesh Pollution Control Board (HPPCB)
Through Member Secretary,
Him Parivesh, Phase-III, Below BCS, New
Shimla, Himachal Pradesh 171009
Email: mshppcb@nic.in / mshppcb@gmail.com **RESPONDENT NO. 3**
- 4.** M/s Mahalaxmi Stone Crusher,
Tehsil Sadar District Mandi, H.P.-175001 **RESPONDENT NO. 4**